NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/189/ (IB)/2017

NAME OF THE PETITIONER(S)

: STORE ENSO INPAC DELTA INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: DEEPA PANELS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. PRANKUA CARLAN

(Gr kochhar +00.)

COUNSEL FX PETITIONER

<u>ORDER</u>

Counsel for petitioner present. No representation on behalf of the respondent. The Registry is directed to send notice to the respondent. Counsel for petitioner is also directed to send private notice through speed post to the respondent. He is directed to file proof of sending and effecting the service on respondent by way of an affidavit. He is also directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of IBC 2016. Put up on 17.07.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIO) (MEMBER (JUDICIAL) (K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)